

ITEM NO.14

COURT NO.6

REVISED  
SECTION II-CS U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No.3986/2024

(Arising out of impugned final judgment and order dated 28-02-2024 in CRLP No. 1525/2024 passed by the High Court Of Judicature At Madras)

V. SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR

Respondent(s)

([TO BE TAKEN UP AT 3:00 P.M. FOR FURTHER HEARING] ... IA  
No.69989/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 24-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
 Mr. Siddharth Luthra, Sr. Adv.  
 Mr. S. Prabakaran, Sr. Adv.  
 Mr. N R Elango, Sr. Adv.  
 Mr. Aditya Sondhi, Sr. Adv.  
 Mr. Ma Gouthaman, Adv.  
 Mr. N Bharanikumar, Adv.  
 Mrs. Usha Prabakaran, Adv.  
 Mr. Maheswaran P, Adv.  
 Dr. Ram Sankar, Adv.  
 Mrs. Harini Ramsankar, Adv.  
 Ms. Misha Rohatgi, Adv.  
 Mr. Thangadurai, Adv.  
 Mr. M Naveen, Adv.  
 Mr. Agilesh Kumar S., Adv.  
 Mr. Aswin Prasanna A S, Adv.  
 Mr. Kartikeya Dang, Adv.  
 Mr. Harsh Vardhan, Adv.  
 Mr. Shariq Ansari, Adv.  
 Ms. Aishwarya S M, Adv.  
 Ms. Meghana T M, Adv.  
 Mr. G Jai Singh, Adv.  
 Mr. Muthu Ganesa Pandian, Adv.  
 M/S. Ram Sankar & Co, AOR

**For Respondent(s)** Mr. Tushar Mehta, Solicitor General  
Mr. Mukesh Kumar Maroria, AOR

Mr. Arvind Kumar Sharma, Aor, Sr. Adv.  
Mr. Kanu Agarwal, Adv.  
Mr. Zoheb Hussain, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Meru Sagar Samantaray, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. Balaji Srinivasan, Adv.

M/S. Ram Sankar & Co, AOR

Mr. Balaji Srinivasan, AOR

Mr. S Gurukrishnakumar, Sr. Adv.  
Mr. Pranav Sachdeva, Adv.  
Mr. Jatin Bhardwaj, Adv.  
Mr. Ashwin Kumar, Adv.  
Ms. Neha Rathi, AOR  
Mr. Abhay Nair, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**List tomorrow i.e. 25<sup>th</sup> July, 2024 at 3.00 p.m. as part heard.**

**(KAVITA PAHUJA)  
ASTT. REGISTRAR-cum-PS**

**(AVGV RAMU)  
COURT MASTER (NSH)**

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SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

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Dr. Ram Sankar, Adv.  
Mrs. Harini Ramsankar, Adv.  
Ms. Misha Rohatgi, Adv.  
Mr. Thangadurai, Adv.  
Mr. M Naveen, Adv.  
Mr. Agilesh Kumar S., Adv.  
Mr. Aswin Prasanna A S, Adv.  
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Mr. Shariq Ansari, Adv.  
Ms. Aishwarya S M, Adv.  
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Mr. Muthu Ganesa Pandian, Adv.  
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